

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

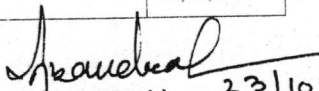
No: 957

Dated 23/10/2018

Sanction is hereby accorded to the additional allotment of funds to the tune of Rs. 19,83,138/- (Rs.Nineteen Lacs Eighty Three Thousand One Hundred and Thirty Eight only) under Major Head 2071-Pension & Other Retirement Benefits object head 670-Leave encashment, in favour of the following Subordinate Courts, for the year 2018-19 for releasing the amount in favour of the retirees to the extent amount shown against each as detailed below:

S.No	Name of the Court	Name of the retirees	Amount (Rs)
1	Pr. D&S Juge, Jammu.	1. Lt.Sh. Pardeep Kumar, Ex . S.O. 2. Sh.Anil Suri, Ex. S.O. 3. Sh. Prem Singh, Ex. P.S.	56,500/- 2,700/- 33,910/-
2	Pr. D&S Judge, Baramulla.	1. Sh. Aijaz Ahmad, Ex. A.O. 2. Showkat Hussain, Ex. A.O. 3. Assadullah Ahanger, Ex. S.O. 4. Mohd. Maqbool Dar, Ex. S.O. 5. Ab. Ahad Khan, Ex. S.O. 6. Azad Makhdoomi, Ex .S.O 7. Gh. Mohd. Malla, Ex. H.A. 8. Mohd. Ashraf Lone, Ex .SA 9. Gh. Nabi Wani, Ex . H.A.	1,01,210/- 91,500/- 53,040/- 3,490/- 3,910/- 11,200/- 2,330/- 16,760/- 21,970/-
3.	Pr. D&S Judge, Kupwara.	3. Abdul Ahad Ex. S.O. 4. Mohd.Mussa, Ex.S.O	24,500/- 23,710/-
4	Ist. Addl. D&S Judge, Jammu.	Sh. Mohd. Din Sheikh, Ex. S.O.	81,870/-
5	3r. Addl. D&S Judge, Srinagar.	Sh.Mushtaq Ahmed Shah, Ex. S.O.(Rader)	82,800/-
6	Spl. Judge, Anti-corruption, Jammu	Sh.Subash Chander Gupta, Ex. H.A.	99,820/-
7	Addl. Distt. Judge(Anti-Corruption) Srinagar.	Sh. Mohammd Ismail Bhat, Ex. P/S.	16,720/-
8	Addl. D&S Judge, Srinagar.	Girdhari Lal Bhan, Ex . H.A.	2,650/-
9	Sub Judge, Chadoora.	Hafiz Ullah Mir, Ex . H.A.	17,990/-
10	Munsiff Bishnah.	1. Dewan Chand, Ex . H.A. 2. Rajinder Singh, Ex. H.A.	8,520/- 48,604/-
11	Munsiff, Chenani.	1. Sh. Swami Raj , Ex. H.A. 2. Sh.MohinderSingh Kotwal, Ex. HA.	10,707/- 25,133/-
12	Munsiff, Gandoh.	1. Gopi Nath, Ex. P.S. 2. Mohd. Iqbal Ex. P.S.	5,24,300/- 5,24,300/-
13	Munsiff, Banihal.	Lt. Sh. Patyal Singh, Ex. P.S.	39,556/-
14	Ist. Addl. Munsiff, Srinagar.	Sh. Ghulam Rasool Teli, Ex. P.S.	49,038/-
15	Munsiff, Tangmarg.	Ab. Rzak Khan, Ex. H.A.	4,400/-
		Total:-	19,83,138/-

By order.


(Ram Singh) 23/10
Deputy Registrar (Acctts)

No: 41862-83/AC

Dated 23/10/2018

Copy to the :

- 1-3 Pr. D&S Judge, Jammu/Baramulla/Kupwara.
4. Ist. Addl. D&S Judge, Jammu.
5. 3r. Addl. D&S Judge, Srinagar.
6. Special Judge, Anti-corruption, Jammu